

- (iv) The Central Administrative Tribunal (Procedure) Amendment Rules, 1991 published in Notification No. G.S.R. 99 (E) in Gazette of India dated the 27th February, 1991. [Placed in Library See No. LT-533/91]
- (3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Electronics for 1991-92. [Placed in Library See No. LT-534/91]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 1989-90.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 1989-90 together with Audit Report thereon.
- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Council of Scientific and Industrial Research, New Delhi, for the year 1989-90.
- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library See No. LT-535/91]

Report of comptroller and Auditor General of India for 1990 (No. 8 of 1990)-Union Government (Commercial) Hindustan Fertiliser Corporation Ltd. Haldia Fertilizer Project and detailed demands for Grant of Ministry of Chemicals and Fertilizer for 1991-92

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS DR. CHINTA MOHAN): Sir, I

beg to lay on the Table:-

- (1) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1990 (No. 8 of 1990) -Union Government (Commercial) -Hindustan Fertilizer Corporation Limited, Haldia Fertilizer Project under article 151 (1) of the Constitution. [Placed in Library See No. LT-536/91]
- (2) A copy of the Derailed Demands for Grants (Hindi and English versions) of the Ministry of Chemicals and Fertilizers for 1991-92. [Placed in Library See No. LT-537/91]

15.27 hrs

BUSINESS ADVISORY COMMITTEE

Fourth Report

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Sir, I beg to move:

" That this House do agree with the Fourth Report of the Business Advisory Committee presented to the House on 3rd September, 1991."

MR. SPEAKER : The question is :

"That this House do agree with the Fourth Report of the Business Advisory Committee presented to the House on 3rd September, 1991."

The motion was adopted